

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH
ALLAHABAD

T.A. 742/87

Kripal Singh

...Applicant.

versus

Union of India & ors.

...Respondents.

Hon. Mr. K. Obayya, Adm. Member.

Hon. Mr. J.P. Sharma, Judl. Member.

(Hon. J.P. Sharma, JM)

The applicant Shri Kripal Singh filed this Writ petition in the High Court of Juducature at Allahabad contending that he was Time Keeper in the/office of NER workshop Izatnagar working since 26.10.64. By the order dated 15.4.1981 he was transferred to Machine Shop from Time offic^e. He challenged this order.

2. None has appeared for the applicant for the last so many sittings. Notice issued to the applicant has not been received back unserved, Shri A.K. Gaur for the respondents.

3. The learned counsel for the respondents pointed out that the prayer in the relief claimed in the writ petition has become infructuous and it appears that the applicant has lost interest. In view of this T.A./W.P. is dismissed in default of the applicant. Parties to bear their own costs.

Judl. Member.

Judl. Adm. Member.

Allahabad dated: 9.8.90